

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

**CUSTOM Appeal No. 10434 of 2015**

[Arising Out Of OIA-AHM-CUSTOM-000-APP-336-341-14-15 Dated- 17/11/2014 Passed By  
Commissioner of CUSTOMS-AHMEDABAD]

**Reliance Industries Limited Dahej**

Dahej Manufacturing Division, Po Dahej - Taluka Vagra,  
Bharuch, Gujarat

**.....Appellant**

*VERSUS*

**C.C.-Ahmedabad**

Custom House, Near All India Radio Navrangpura,  
Ahmedabad, Gujarat

**.....Respondent**

**APPEARANCE:**

Shri. J.C. Patel, Advocate and Ms. Shilpa Balani, Advocate for the Appellant  
Shri. G. Kirupanandan, Assistant Commissioner (AR) for the Respondent

**CORAM:**

**HON'BLE MEMBER (TECHNICAL), MR. RAJU  
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING : 02.06.2023

DATE OF DECISION: 02.06.2023

The appeal is disposed of. For order, see order of date in Customs  
Appeal No. 10433 of 2015.

**(RAJU)  
MEMBER (TECHNICAL)**

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**